

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SPetition for Special Leave to Appeal (Crl.) No.16557/2023

[Arising out of impugned final judgment and order dated 11-12-2023 in CRMWP No. 19192/2023 passed by the High Court of Judicature at Allahabad]

RAJENDRA BIHARI LAL & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No. 79143/2024 - EARLY HEARING APPLICATION, IA No. 264056/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT & IA No. 264057/2023 - EXEMPTION FROM FILING O.T.)

Date : 29-07-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA

HON'BLE MR. JUSTICE R. MAHADEVAN

For Petitioner(s) :

Mr. Siddhartha Dave, Sr. Adv.

Ms. Pallavi Sharma, AOR

Ms. Jemtiben A.O, Adv.

For Respondent(s) :

Mr. K.M. Nataraj, A.S.G.

Mr. Akshay Amritanshu, AOR

Ms. Drishti Rawal, Adv.

Ms. Drishti Saraf, Adv.

Mr. Abhishek Vikram, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 2-9-2025.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)
COURT MASTER (NSH)